

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 80/(MAH)/2015
CA No. 102/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES: Mr. Sanjay S. Parlikar & Anr.
V/s.
M/s. Ajit Scanning & Diagnostic Centre & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Rahul D. Oak.	Advocate for Respondent,	
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2)	Siddhesh Bhole A/w APURVA MANWANI	Advocate for the Petitioners	
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Order

CA No. 102//397-398/NCLT/MB/MAH/2016

C.P No. 80/397-398/NCLT/MB/MAH/2015

1. Both the parties are present.
2. At request of the Respondent Counsel, list this matter on 13.09.2016.

sd/-

M. K. SHRAWAT
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 30th August, 2016.